

TELECOM REGULATORY AUTHORITY OF INDIA

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E-NEWSLETTER



FEBRUARY 2022



Celebration of TRAI's 25 years Anniversary begins at TRAI Head Quarters, New Delhi on 21st February 2022

1. Tariff Order

1.1 Telecommunication Tariff (Sixty-Sixth Amendment) Order, 2022 on 27th January 2022

The Authority has received references from consumers expressing concerns regarding the tariff offers of 28 days' validity (or in multiples thereof) by Telecom Service provider (TSPs), rather than Tariff offering having validity for 30 days or a month. The Authority has noted that, nevertheless, TSPs have been transparent in disclosing the validity period of the said tariff offers as 28 days etc. and have not attempted to market the same as monthly tariffs. At the same time, the Authority is conscious of the need to address consumer concerns and perceptions in this regard.

Accordingly, as per extant practice, a Consultation Paper on "Validity period of Tariff Offers" was issued by the Authority on 13.05.2021, seeking comments and counter comments from stakeholders. After considering the views of all stakeholders and analysis of international practice in this regard, the Authority is of the view that at least one Plan Voucher (PV) / Special Tariff Voucher (STV)/ Combo Voucher (CV) has a validity of 30 days and at least one PV/STV/CV renewable on the same date of every month will address the concerns of subscribers. Accordingly, Authority has decided to insert sub-clauses (xi) and (xii) in clauses 6 of the Telecommunication Tariff Order, 1999, after sub-clause (x) which are as under:

(xi) Every Telecom Service provider shall offer at least one plan Voucher, one special Tariff voucher one combo voucher with a validity of thirty days.

(xii) Every Telecom Service provider shall offer at least one plan voucher, one special Tariff voucher, and one Combo voucher which shall be renewable on the same date of every month.

3. To enable TSPs to change/ reconfigure their billing, CRM and IN systems, 60 days' time is given to implement the amendment. After the implementation of same, telecom consumers will have more options to choose service offerings of appropriate validity and duration. This would also facilitate consumers in making a more informed tariff-related choice. The Explanatory Memorandum attached with the Amendment order details the reasons and rationale for the Telecommunication Tariff (Sixty-Sixth Amendment) Order, 2022.

https://traai.gov.in/sites/default/files/Regulation_27012022.pdf



2. Direction

2.1 TRAI issued a direction to all DPOs dated 24th January 2022

TRAI, vide letter dated 17.09.2020, advised all the multi-system operators to ensure compliance with the provisions of the Interconnection Regulations related to assigning a unique channel number for each television channel available on the distribution network and indicating genre of television channels as declared by the broadcaster in the interconnection agreement, and to submit to the Authority.

From the data received from multi-system operators, in response to the said letter, it is observed that some of the multi-system operators have failed to comply with the provisions of regulation 18 of the Interconnection Regulations and regulation 38 of the QoS Regulations

Therefore, TRAI has issued this direction to all Distributions Platform Operators (DPOs) to ensure compliance with the provisions of the telecommunications (B&CS) Interconnection (Addressable Systems) Regulations, 2017 dated 3rd March, 2017, regarding listing and display of channels in electronic program guide.



https://traigov.in/sites/default/files/Direction_24012022.pdf

3. Open House Discussion

3.1 TRAI has held an Open House Discussion (OHD) on 27th January 2022 through video conferencing on the consultation paper on “Market Structure/Competition in cable TV services”.



Open House Discussion (OHD) on 27th January 2022

4. Webinar

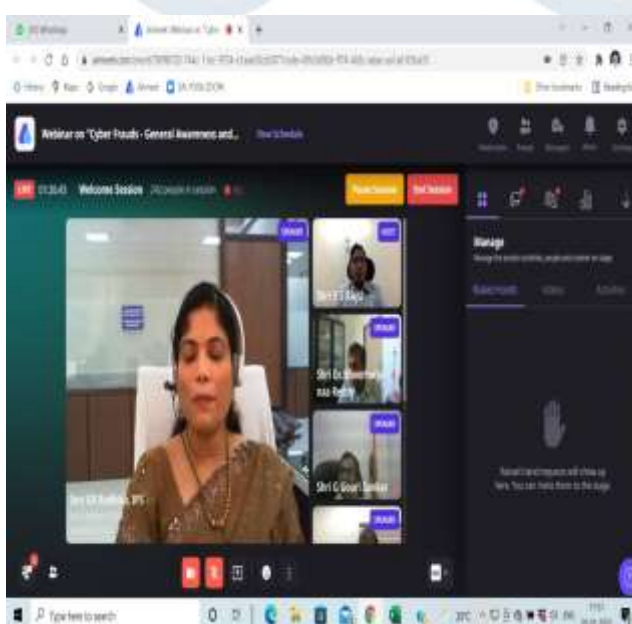
4.1 Webinar on “Cyber Frauds-General Awareness and Cyber Security Measures”

TRAI conducted a webinar on “Cyber Frauds-General Awareness and Cyber Security Measures” through Regional Office, Hyderabad via online meeting platform on 20th Jan. 2022.

The Webinar started with a welcome address by Shri A. Munisekhar, Advisor, Regional Office Hyderabad which was followed by a keynote address by Shri Gouri Sankar, DDG, AP LSA, Hyderabad.

The Webinar had four sessions covering important aspects of Cyber Frauds-General Awareness and Cyber Securities Measures. Dr. Bheemarjuna Reddy Tamma – Professor, IIT, Hyderabad spoke on Cyber Frauds. Smt G.R.Radhika, SP, Cyber Crimes, CID, AP, Mangalagiri, Vijayawada spoke on Cyber Security Measures. Shri. K.Murali Krishna, Director (Security), DoT, AP LSA, Hyderabad delivered talk on General Awareness of Cyber Frauds and Shri Deepak Kumar, Chief Manager (Faculty), State Bank Institute of Innovation & Technology (SBIIT), Hyderabad spoke on Current trends in Cyber Frauds/Cyber Attacks.

The sessions were followed up by Question Answer and discussions. The webinar was attended by faculty members & students from reputed Engineering Colleges, representatives from Consumer Advocacy Groups (CAGs), Officials from Govt. departments/PSUs, Telecom Service providers, consumers. They appreciated the valuable insights gained from the discussions and interaction during the webinar. More than 500 participants took part in the webinar.



5. Telecom Subscriptions

5.1 Telecom Subscription Data as on 31st December 2021.

Particulars	Wireless	Wireline	Total
Urban Telephone subscribers (Millions)	633.34	21.86	655.20
Rural Telephone subscribers (Millions)	521.28	1.93	523.21
Total Telephone subscribers (Millions)	1154.62	23.79	1178.41
Overall Tele-density (%)	84.17	1.73	85.91
Share of Urban Subscription (%)	54.85	91.89	55.60
Share of Rural Subscription (%)	45.15	8.11	44.40
No. of Broadband Subscribers (Millions)	765.65	26.43	792.08

Active wireless subscribers on the date of Peak VLR in December 2021 were 1000.63 million.

In December 2021, 8.54 million subscriber requests were made for MNP. By the end of December 2021, a total of 661.42 million consumers have availed the MNP facility since its implementation.

6. Events

6.1 The following Consumer Outreach Programmes were organised during January 2022 through the online platform:

Sl. No.	Place	Date
1	Uttar Pradesh	12 th January 2022
2	Assam	19 th January 2022
3	Punjab	21 st January 2022
4	Odisha	28 th January 2022
5	Meghalaya & Mizoram	28 th January 2022

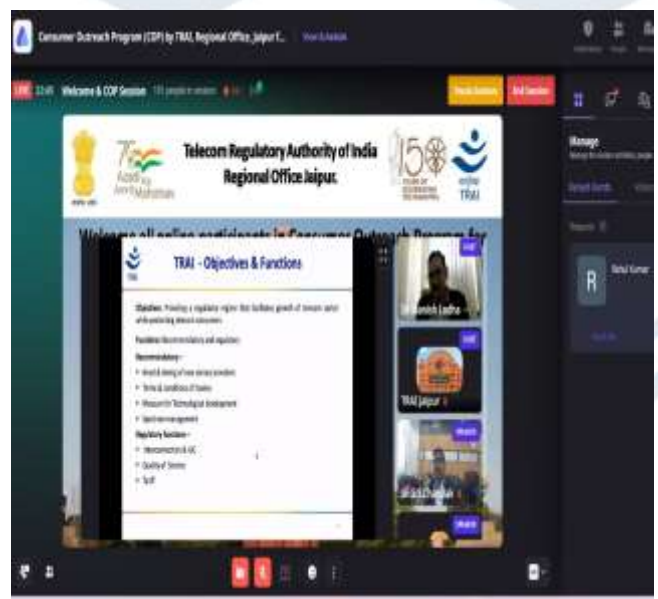
PHOTO GALLERY



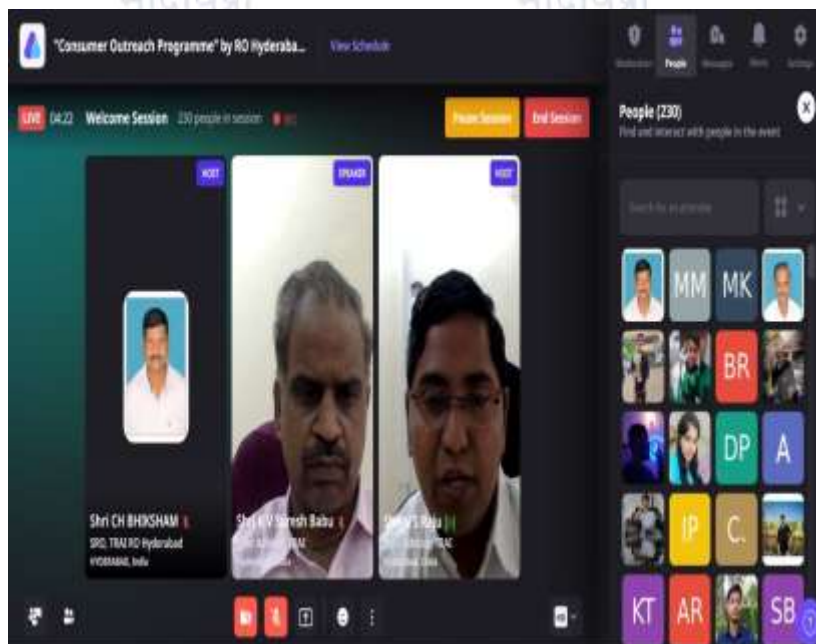
Consumer Outreach Program for Uttar Pradesh held on 12th January 2022 by Regional Office, Bhopal



Consumer Outreach Program for Assam held on 19th January 2022 by Regional Office, Kolkata



Consumer Outreach Program for Punjab held on 21st January 2022 by Regional Office, Jaipur



Consumer Outreach Program for Odisha held on 28th January 2022 by Regional Office, Hyderabad



**Consumer Outreach Program for Kerala held on 28th January 2022 by
Regional Office, Bangalore**


**Full details of the Directions/Orders/Consultation Paper/Report, Subscription
Data, etc mentioned in this newsletter are available on TRAI website**

www.trai.gov.in

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